

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 6th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Varun Pathak

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.1**

ORDER

It is represented that meetings are going on between the parties to arrive at a decision for settlement. So, as agreed by the Learned Counsel for the parties, post the matter for reporting settlement on **15.7.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt